

are kept, whether they are in proper order or not. Then they look into the question of allowances etc., whether they are in excess of what might be paid or less than what might be paid. Difficulties are constantly arising because of exchange values; in some places in our Missions we have been hard put to it because of the falling exchanges and all that. Our difficulty is that the normal exchange value is one thing while the official exchange value is another which is completely different from the normal exchange value. All these difficulties will have to be considered. And a report is made to us that the Mission is either running smoothly and properly or there are difficulties, whether it is properly furnished or inadequately furnished, whether there is any wastage which can be stopped—all such questions are considered and reported upon.

SHRI BHUPESH GUPTA: May I know if the terms of reference to the Inspectorate for inspection include going into the allowances and salaries paid to certain categories of employees in order to find out whether they are justified, having regard to the living standard in those countries, and secondly whether there is a big discrepancy between those who are at the top and those who are at the bottom?

SHRI JAWAHARLAL NEHRU: So far as salaries are concerned, they are all fixed salaries. The question arises in regard to freight and allowances for entertainment and the rest. These are examined in all cases whether at the top or whether at the bottom, whether they have been properly utilised, whether they are in excess or whether they are not adequate.

SHRI KISHEN CHAND: May I know from the hon. Prime Minister whether this inspection was confined only to the emoluments of officers or was it concerned with questions of policy and with the activities of the officers?

SHRI JAWAHARLAL NEHRU: I have just said that they cannot consider questions of policy. They are not determined in the Missions abroad. Questions of policy are determined here in Delhi.

SHRI S. MAHANTY: May I know how many cases of administrative and financial irregularities were pointed out by the report of the Inspectorate during the period 1954-55?

SHRI JAWAHARLAL NEHRU: Is the hon. Member thinking of some kind of an Audit Report? How can I say that? Obviously in inspecting many places, they point out some irregularities here and there. A few were serious; others were rather trivial.

SCHEMES FOR SMALL SCALE INDUSTRIES

*34. **MOULANA M. FARUQI:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state which State Governments, if any, have sent their schemes for the development of small scale industries in their States?

THE MINISTER FOR INDUSTRIES (SHRI N. KANUNGO): A statement is laid on the Table of the House.

STATEMENT

Andhra
Assam
Bihar
Bombay
Madhya Pradesh
Madras
Orissa
Punjab
Uttar Pradesh
West Bengal
Hyderabad
Mysore
Jammu and Kashmir
Madhya Bharat
PEPSU
Rajasthan

Saurashtra

Travancore-Cochin

Vindhya Pradesh

Ajmer

Bhopal

Coorg

Delhi

Himachal Pradesh

Kutch

Tripura.

مولانا ایم - فاروقی : کیا آنریبل

میسٹر یہ بتائیں گے کہ اس سلسلہ میں اتر پردیش میں جو اسکیم بھیدی ہے اس میں کیا مکہ مکہ بنائیں ہیں ؟

†[مولانا ام0 فاروقی : کیا آنرر بول مینسٹر یہ بتاویں گے کہ اس سلسلے میں اتر پردیش نے جو اسکیم بھیجی ہے اس میں کیا مکہ مکہ بنائیں ہیں ؟]

श्री नित्यानन्द कानूनगो : उत्तर प्रदेश से और दूसरे प्रदेशों से जो स्कیمें आई हैं ये ज्यादातर ट्रेनिंग और प्रोडक्शन स्कیم्स हैं ।

مولانا ایم - فاروقی : اتر پردیش کو اس سلسلہ میں کتنی گرانٹ دی گئی ہے ؟

†[مولانا ام0 فاروقی : उत्तर प्रदेश को इस सिलसिले में कितनी ग्रांट दी गई है ?]

श्री नित्यानन्द कानूनगो : मेरे पास प्रदेशवार तफसील तो हैं नहीं, लेकिन मैं कह सकता हूँ कि १९५४-५५ में १ करोड़ १३ लाख ५९ हजार ८४० रुपये दिये गये थे ।

مولانا ایم : فاروقی : کیا گرانٹ

دیئے کا یہ دستور ہے کہ جتنی وہ دی جاتی ہے اس کا آدھا اسٹیٹ خود خرچ کریں ؟

†[مولانا ام0 فاروقی : क्या गान्ठ देने का यह दस्तर है कि जितनी वह दी जाती है उसका आधा स्टेट खुद खर्च करे ?]

श्री नित्यानन्द कानूनगो : आम तौर पर ऐसा रखा जाता है, लेकिन अलग अलग स्क्रीम पर भी उसकी बदली की जाती है ।

*35. & *36. [The questioner (Dr. Radha Kumud Mookerji) was absent. For answers, vide cols. 172-173 infra.]

FOREIGN EXPERTS FOR SMALL SCALE INDUSTRIES

*37. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether foreign experts are being recruited for assisting small scale industries in India; and

(b) if so, how many; from which countries; and on what terms?

THE MINISTER FOR INDUSTRIES (SHRI N. KANUNGO): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix X, Annexure No. 3.]

SHRI M. GOVINDA REDDY: May I know, Sir, who selected these experts and on what basis?

SHRI N. KANUNGO: The selection was made by the Development Commissioner of Small Industries helped by experts from the Ford Foundation.

SHRI M. GOVINDA REDDY: May I know, Sir, whether the selecting authorities were satisfied that they were experts in the particular lines?

SHRI N. KANUNGO: They interviewed them, they got their reports from their previous employers and also got reports from our Legations.